

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 58 OF 2017 &  
IA NOS. 162 & 363 OF 2017**

**Dated: 12<sup>th</sup> February 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Monnet Ispat & Energy Ltd.**

**.... Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission &  
Anr.**

**.... Respondent(s)**

**....**

Counsel for the Appellant(s) : Proxy counsel for  
Mr. Anshu mahajan

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Mohit Rai for R-1

Ms. Suparna Srivastava for R-2

**ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **28.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**